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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/ 2016	TP 08/ 2016	For Fresh Hearing	397/ 398	M. Leela & 4 Others Vs Chandra Spinning & Weaving Mills Pvt. Ltd. & 4 Others

SIGNATURE

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1 RUBURLI for R-3,687 *RUBURLI*
for Holla & Holla
for Resp
9448844594, *(CRU Beedi)*

The matter is again re-opened.

To hear further arguments, list it on 19.01.2018.


MEMBER (T)


MEMBER (J)